



भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India

Completion of Recovery Proceedings against Anil Kumar Sharma in the matter of  
Sanco Industries Limited initiated under Recovery Certificate No. 7983 of 2024

Recovery Certificate No. 7983 of 2024 dated September 09, 2024 was drawn against **Anil Kumar Sharma (PAN: CGUPS0090N)** ["Defaulter"] for sum of **Rs. 2,71,000/- (Rupees Two Lakh Seventy-One Thousands Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/BM/DS/2021-22/14254 dated November 23, 2021 in the matter of ISO at BSE.

In view of the payment of the amount of **Rs. 3,01,000/- (Rupees Three Lac One Thousands Only)** due from the defaulter, the said **Recovery proceeding is hereby completed against Anil Kumar Sharma (PAN: CGUPS0090N)** in exercise of powers under sub-Section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 and Section 225 and Rule 12 of the Second Schedule to the Income Tax Act, 1961.

December 26, 2025

Delhi



— Signed.

RECOVERY OFFICER

राजन कुमार/Rajan Kumar  
वहारी अधिकारी एवं उप महामंत्री  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
उत्तरी प्रायोगिक कार्यालय / Northern Regional Office  
नई दिल्ली / New Delhi